

NEW MARKETS ADVISORY LTD

Registered office: 71, Laxmi Building, 4th Floor, P.M. Road, Fort, Mumbai - 400001,
Tel No: 022-22618452/022-22661541, Fax No: 022-22618327 and Email: newmarkets@ymail.com

Open Offer for acquisition of 3,22,400 fully paid up equity shares of ₹ 10/- each from shareholders of New Markets Advisory Ltd. (hereinafter referred to as 'NMAL' or 'Target Company') by Mohammed Fasihuddin (hereinafter referred to as 'Acquirer'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer in connection with the offer made by the Acquirer in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on April 07, 2014 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition), Mumbai Lakshadeep (Marathi - Mumbai Edition).

1. **Name of the Target Company** : **New Markets Advisory Ltd**
2. **Name of the Acquirer** : **Mohammed Fasihuddin**
3. **Name of the Manager to the Offer** : **Intensive Fiscal Services Private Limited**
4. **Name of the Registrar to the Offer** : **Purva Sharegistry (India) Pvt. Ltd.**
5. **Offer Details**
 - a) **Date of Opening of the Tendering Period** : **June 13, 2014**
 - b) **Date of Closure of the Tendering Period** : **July 11, 2014***
6. **Last Date of Payment of Consideration** : **July 25, 2014****

*Original date of closure of the tendering period was June 26, 2014. However pursuant to SEBI letter CFD/DCR/OW/18511/2014 dated June 27, 2014 the offer was re-opened for three days i.e. July 09, 2014 to July 11, 2014. Thus offer closing date was July 11, 2014.

**With reference to revision of date of closure of the tendering period the last date of payment of consideration was revised to July 25, 2014.

7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	13		13	
7.2	Aggregate number of shares tendered	3,22,400		2,33,550	
7.3	Aggregate number of shares accepted	3,22,400		2,33,550	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	41,91,200		30,36,150	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement				
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	6,82,750		6,82,750	
	• % of Fully Diluted Equity Share Capital	55.06%		55.06%	
7.7	Shares Acquired by way of Open Offer				
	• Number	3,22,400		2,33,550	
	• % of Fully Diluted Equity Share Capital	26.00%		18.83%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirer				
	• Number	10,05,150		9,16,300	
	• % of Fully Diluted Equity Share Capital	81.06%		73.90%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	5,57,250	2,34,850	5,57,250	3,23,700
	• % of Fully Diluted Equity Share Capital	44.94%	18.94%	44.94%	26.10%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchanges and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated June 05, 2014.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Rishabh Jain/Mr. Nikesh Jain
 914, 9th Floor, Raheja Chambers,
 Nariman Point, Mumbai-400021, Maharashtra

Tel.: 022-2287 0443/44/45; Fax: 022-2287 0446; E-mail: rishabh@intensivefiscal.com

Place: Mumbai

Date : July 25, 2014